

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 2544
TO BE ANSWERED ON 16.03.2023

MMDA TO KHADI INDUSTRIES

2544. SHRI ABU HASEM KHAN CHOWDHURY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Ministry is aware of the fact of non release of Modified Marketing Development Assistance (MMDA) to Khadi Industries (KIs) of West Bengal and if so, the reaction of the Union Government thereto;
- (b) whether the separate set of Rules, Guidelines or Checklist applicable for KIs of West Bengal for release of MMDA, in deviation from the applicable Rules, Guidelines or Checklist for the KIs in other State of the country and if so, the details thereof; and
- (c) whether State Office Eastern Zonal Office, Kolkata, has issued separate set of Rules, Guideline or Checklist for scrutiny and forwarding of MMDA claims of KIs of West Bengal to the Head Office, Mumbai for Payments and if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a): The details of Modified Market Development Assistance (MMDA) disbursed to Khadi Institutions (KIs) of West Bengal during last three years and current year follows:

Year	No. of Khadi Institutions	Amount Disbursed (Rs. in lakh)
2019-20	286	6947.70
2020-21	208	1594.04
2021-22	263	3633.19
2022-23 (as on 13.03.2023)	201	1862.59

(b) & (c): Ministry of MSME has approved the guidelines for MMDA which is being followed by all the field offices of KVIC including State Office, Kolkata.
